

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated Guwahati, the <sup>6<sup>15</sup></sup> ..... June, 2023

**No. HC.V- 92/2020/ 460 /Estt. ##** Hon'ble the Chief Justice has been pleased to grant financial up-gradation under the Modified Assured Career Progression (MACP) Scheme to the following Officer and staff of this Registry for the year 2023 in accordance with the Notifications of Government of Assam No. FPC.12/2017/4 dated 6<sup>th</sup> July, 2017 and No. FPC.12/2017/Pt/15 dated 7<sup>th</sup> February, 2020:

Sl. No	Name of the Benefited Employee(s) SRI/SMT.	Present Designation(s) of the Employee (s)	Modified Assured Career Progression Scheme (MACPS) Entitlement	Date From which Benefit will be Effective from (w.e.f)
1	NIVEDITA SINHA	PRIVATE SECRETARY	1 Increment	01.01.2023
2	AJOY CHANDRA SARMA	FAX OPERATOR	1 Increment	01.01.2023
3	SIBENDRA ROY	HEAD CHAUFFEUR	1 Increment	01.01.2023
4	MADAN TALUKDAR	USHER	1 Increment	01.01.2023
5	DILIP KURI	COURT ATTENDANT	1 Increment	01.01.2023
6	PURNIMA RAJAK	COURT ATTENDANT	1 Increment	01.01.2023
7	SANAT BHATTA	COURT ATTENDANT	1 Increment	01.01.2023

By order,

*Sd/- Smti Aparna Ajitsaria*  
**REGISTRAR GENERAL**

*Ranjan J. Sarma*  
2/6/23

**Memo No. HC.V-92/2020/ 460A /Estt. #**

**Dated 06/06/2023**

**Copy for information and necessary action to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
4. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.